GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

STARRED QUESTION NO:255
ANSWERED ON:24.07.2014
PERFORMANCE OF RURAL DEVELOPMENT SCHEMES
Yadav Shri Om Prakash

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is satisfied with the performance of various rural development schemes including Pradhan Mantri Gram SadakYojana, if so, the details thereof and the reasons therefor:
- (b) whether several irregularities in the implementation of these schemes have come to the notice of the Government, if so, the details thereof including the number of complaints reported during each of the last three years and the current year, scheme-wise; and
- (c) the corrective measures taken by the Government for effective implementation of rural development schemes?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) to (c): A statement is laid on the Table of the House. Statement referred to in reply to LokSbha Starred Question No. 255 due for answer on 24.07.2014
- (a): Yes, Madam. The Ministry of Rural Development is implementing various Rural Development programmes in rural areas of the country namely, Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Gram SadakYojana (PMGSY), National Rural Livelihoods Mission (NRLM) and Indira AwaasYojana (IAY) through State Governments and UT Administrations. The objective of these programmes is to bring about overall improvement in the quality of life in rural areas through employment generation, development of rural infrastructure and provision of other basic amenities. Based on the information received from the State Governments and UT Administrations on the implementation of Rural Development Schemes and studies carried out, it is assessed that the performance of the programmesis satisfactory.
- (b): Complaints about irregularities under various Rural Development Programmes are received from time to time, which are forwarded to State Governments for taking necessary remedial actions. The scheme-wise details about the complaints received are at Annexure-I to IV.
- (c): The Government has instituted an in-built monitoring mechanism in the guidelines of each of the Rural Development schemes so as to ensure that the objectives of the schemes are achieved. In order to ensure efficient and proper implementation of the Rural Development Schemes, corrective measures are taken on the basis of monthly and annual progress reports, periodical review meetings with the officers of the state governments etc. The programmes of the Ministry are revised /modified as and when required, with a view to ensuring better implementation. Further, corrective measures and modifications made by the Government for effective implementation of rural development schemes, inter alia, include:
- (i) Launching of PMGSY-II to consolidate the existing rural road network
- (ii) Inclusion of works related to natural resources management, creation of individual assets for vulnerable sections, common infrastructure for NRLM compliant Self Help Groups (SHGs) and creation of Rural Infrastructure under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA).
- (iii) Enhancement of unit cost assistance under Indira Awaas Yojana (IAY).
- (iv) Restructuring of SwarnaJayanti Gram SwarojgarYojana (SGSY) as National Rural Livelihoods Mission (NRLM) and revision of Programme Guidelines.